NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/70/2016

NAME OF THE PETITIONER(S)

: M.S.D. Chandrasekar Raja

NAME OF THE RESPONDENT(S)

: M/s Jayabharath Textiles Private Ltd and another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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2) THRI YAMBAK KANNAN Counself or Petitles

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ORDER

Shri Thriyambak Kannan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 present and prayed time for submitting arguments as the senior could not attend the Tribunal today as he was pre-occupied in the High Court of Madras. Considering his request, we are inclined to grant last opportunity for submitting arguments on the next date of hearing, failing which appropriate order will be passed. Put up on 12.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)